



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

19/12/2018

O.A./260/1087/2014

JOGESWAR PATEL  
-V/S-  
M/O RAILWAYS

ITEM NO: 9

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.T.Rath  
Mr.J.pal (Resp. No. 2,3 & 4)

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appeared on behalf of the applicant. On 13.12.2018 also none was present on behalf of the applicant. It seems that the applicant is no more interested to pursue the OA.</p> <p>2. Mr.T.Rath, Ld. counsel for the official respondents is present and heard. Mr.J.Pal, Ld. counsel for the respondents No. 2, 3 &amp; 4 is present and heard.</p> <p>3. The OA is dismissed in default for non-prosecution on the part of the applicant. No order as to costs.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)



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